

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No.29
TO BE ANSWERED ON 02.02.2018

Grants-in-Aid Scheme for Voluntary Agencies

29. SHRI PARBHUBHAI NAGARBHAI VASAVA,
SHRI GEORGE BAKER

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state :

- (a) the salient features of the Grants-in-Aid Scheme for Voluntary agencies being implemented by his Ministry;
- (b) the details of the funds sanctioned, allocated and utilized under this Scheme during the last three years and the current year, State/UT-wise;
- (c) the details of the work of afforestation, tree planting and eco-development activities done by the NGO's/Voluntary Agencies under this scheme so far;
- (d) the details of the targets set and achievements made under this scheme during the above-said period; and
- (e) whether the Government has received any complaint regarding misuse of the funds provided under this scheme, if so, the details thereof and the action taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

- (a) The grants for environmental projects under various Schemes are sanctioned as per guidelines of respective Schemes dealt by this Ministry. The projects are selected on merit basis. The salient features of the Grants-in-Aid Scheme for Voluntary agencies/NGOs being implemented by this Ministry are as under:-
 - (i) Research and Development Scheme: To generate information and knowledge required for developing policies, strategies, action plans from outcomes of R&D projects.
 - (ii) Clean Technology Scheme: To minimize the generation of waste streams in the production processes and utilize waste from other consumption goods and production processes.
 - (iii) Centre of Excellence Scheme: To provide selective support to the Universities, reputed institutions including NGOs and other scientific and technological institutions to develop into advanced centres in a particular subject.

- (iv) National Environment Awareness Scheme: Financial assistance to NGOs, schools, colleges, etc. for generating awareness and action oriented activities.
 - (v) Wildlife Crime Control Bureau Scheme: Intelligence gathering and dissemination for coordinated efforts for inter state wildlife crime control, coordination with national/international agencies and capacity building for the above activities.
 - (vi) Environmental Information System Scheme: To develop Environmental Information System (ENVIS) as comprehensive web-enabled, content based interactive, disaggregated information network through a distributed data base.
 - (vii) National Mission on Himalayan Studies: To support the sustenance and enhancement of the ecological, natural, cultural and socio-economic capital assets and values of the Indian Himalayan Region.
 - (viii) Integrated Eco-development Research Programme: to provide extra mural funds to different Universities/Institutions/NGOs/Voluntary Agencies for support of location specific R&D activities in the Indian Himalayan Region.
 - (ix) Animal Welfare Scheme: To provide financial assistance to NGOs/Animal Welfare Organisations for establishment and maintenance of shelter houses/sterilization and immunization of stray dogs/providing animals rescue vehicles/providing relief to animals affected during natural calamities.
- (b) Details of grants released to Non Governmental Organisations (NGOs)/ Voluntary Agencies, Scheme-wise/State-wise are enclosed as per ANNEXURE.
- (c) & (d) Grants for environmental projects are sanctioned as per the guidelines of various schemes on need/merit basis. The other activities, like planting of trees, are being done by the agencies on voluntary basis.
- (e) NIL.

ANNEXURE**Details of Grants released to NGOs under Research & Development Scheme (R&D) from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)**

S. No	State	Financial year during last four years (in Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Uttarakhand	7,54,000	-	32,96,610	3,55,240
2.	Karnataka	3,85,000	-	6,28,000	-
3.	Maharashtra	6,94,500	6,82,000	5,34,600	-
4.	Tamil Nadu	4,13,000	52,67,660	38,41,839	-
5.	Delhi	-	14,00,000	-	-
6.	West Bengal	-	1,90,290	26,39,570	13,16,458

Details of Grants released to NGOs under Clean Technology Scheme (CT) from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No.	State	Financial year during last four years (in Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Maharashtra	30,00,000	-	-	-
2.	Uttar Pradesh	83,75,000	-	-	-
3.	Tamil Nadu	40,00,000	-	-	-
4.	Delhi	-	9,39,000	-	-
5.	Telangana	-	30,00,000	40,00,000	-

Details of Grants released to NGOs under Centre of Excellence(CoE) Scheme from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No.	State	Financial year during last four years (in Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Gujarat	9,09,75,000	11,49,72,000	9,20,50,000	-
2.	Tamil Nadu	5,61,00,000	61,273,000	84,900,000	8,53,00,000
3.	Karnataka	-	3,73,35,354	1,35,50,000	-

Details of Grants released to NGOs under National Environment Awareness Scheme (NEAC) from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No.	State	Financial year during last four years (in Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Uttar Pradesh	-	14,764,502	-	-
2.	Rajasthan	-	29,23,373	-	-
3.	Bihar	-	91,10,000	-	-
4.	Orissa	-	52,03,555	-	-
5.	West Bengal	-	96,27,129	-	-
6.	Tamil Nadu	40,81,000	28,72,000	-	-
7.	Maharashtra	98,87,475	-	-	-
8.	Pondicherry	-	7,16,000	-	-
9.	Andhra Pradesh	49,56,000	32,59,000	-	-
10.	Jharkhand	-	29,31,155	-	-
11.	Chhattisgarh	-	11,63,000	-	-
12.	Gujarat	-	83,54,000	-	-
13.	Assam	-	58,41,019	-	-
14.	Kerala	-	34,22,525	-	-
15.	Jammu & Kashmir	49,72,104	30,15,000	-	-
16.	Karnakata	20,99,592	-	-	-

Details of Grants released to NGOs under Wildlife Crime Control Bureau Scheme (WLCCB) from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No.	State	Financial year during last four years (in Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Tamil Nadu	5, 51,178	-	2,77,018	-
2.	Delhi	-	-	1, 52,530	-
3.	Rajasthan	3,65,500	1,82,750	-	-
4.	Maharashtra	3,42,262	2,43,900	8,49,850	-

Details of Grants released to NGOs under Environmental Information System Scheme (ENVIS) from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No.	State	Financial year during last four years (In Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Bihar	-	-	-	14,64,744
2.	Delhi	10,986,761	12,925,097	8,991,787	9,569,438
3.	Gujarat	2,526,031	1,359,945	2,089,515	16,46,393
4.	Karnataka	12,78,113	12,44,481	15,12,596	16,57,807
5.	Maharashtra	2,540,980	2,595,077	2,861,518	580,402
6.	Nagaland	13,59,677	13,00,536	13,88,618.	2,90,201
7.	Tamil Nadu	2,188,926	2,594,709	2,793,060	2,320,848

Details of Grants released to NGOs under National Mission on Himalayan Studies Scheme (NMHS) from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No	State	Financial year during last four years (in Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Uttarakhand	-	6,41,00,000	15,700,000	-
2.	Karnataka	-	1,75,00,000	-	-
3.	Delhi	-	-	75,800,000	-
4.	Manipur	-	-	2,23,00,000	-
5.	Himachal Pradesh	-	-	87,00,000	-

Details of Grants released to NGOs under Integrated Eco-development Research Programme (IERP) Scheme from 2014-2015, 2015-16, 2016-17 and 2017-18 (till 26.12.2017)

S. No	State	Financial year during last four years (In Rs.)			
		2014-15	2015-16	2016-17	2017-18
1.	Uttarakhand	4,94,000	35,27,727	1,795,200	-
2.	Delhi	-	1,57,700	-	-
3.	West Bengal	-	4,40,000	-	-
4.	Himachal Pradesh	-	7,36,000	-	-
5.	Assam	-	-	4,45,400	-

ANIMAL WELFARE SCHEMES**1. GRANT-IN-AID UNDER SHELTER HOUSE SCHEME RELEASED TO ANIMAL WELFARE ORGANISATIONS (AWOS)**

S. No	State	Financial year during last four years (In Rs.)			
		2014-15	2015-16	2016-17	2017-18
1	ANDHRA PRADESH	2047469	0	0	0
2	BIHAR & JHARKHAND	585000	0	0	0
3	DELHI	1108734	0	0	0
4	GOA	0	0	0	0
5	GUJARAT	1665850	911835	0	0
6	HARYANA	3318750	0	0	0
7	HIMACHAL PRADESH	0	0	0	0
8	JAMMU & KASHMIR	0	0	0	0
9	KARNATAKA	0	0	0	0
10	KERALA	0	0	0	0
11	MADHYA PRADESH & CHATTISGARH	12765359	2193273	0	0
12	MAHARASHTRA	262507	1125000	0	0
13	NAGALAND	0	0	0	0
14	ORISSA	0	0	0	0
15	PUNJAB	1012500	0	0	0
16	RAJASTHAN	17196213	7679982	0	0
17	TAMIL NADU	1050300	0	0	0
18	UTTAR PRADESH & UTTARAKHAND	6479513	2193300	0	0
19	WEST BENGAL	585000	0	0	0

2. GRANT-IN-AID UNDER ANIMAL BIRTH CONTROL SCHEME RELEASED TO AWOs

S. No	State	Financial year during last four years (In Rs.)			
		2014-15	2015-16	2016-17	2017-18
1	ANDHRA PRADESH	2751657	2664438	650145	0
2	BIHAR & JHARKHAND	542132	0	0	0
3	DELHI	0	0	0	0
4	GUJARAT	692865	0	0	0
5	GOA	1471925	504710	1076455	0
6	HARYANA	0	0	0	0
7	HIMACHAL PRADESH	0	0	115500	0
8	JAMMU & KASHMIR	480155	0	0	0
9	KARNATAKA	0	0	0	0
10	KERALA	0	0	0	0
11	MADHYA PRADESH & CHATTISGARH	0	0	0	0
12	MAHARASHTRA	1151420	370000	0	0
13	ORISSA	0	0	0	0
14	PUNJAB	0	0	0	0
15	RAJASTHAN	0	137950	1112500	0
16	TAMIL NADU	1859680	248755	0	0
17	UTTAR PRADESH & UTTARAKHAND	134680	0	0	0
18	WEST BENGAL	599415	506855	0	0

3. GRANT-IN-AID UNDER AMBULANCE SCHEME RELEASED TO AWOS

S. No	State	Financial year during last four years (In Rs.)			
		2014-15	2015-16	2016-17	2017-18
1	ANDHRA PRADESH	450000	0	0	0
2	BIHAR & JHARKHAND	404006	45994	0	0
3	DELHI	450000	0	0	0
4	GOA		0	0	0
5	GUJARAT	890404	0	0	0
6	HARYANA	2690450	900000	0	0
7	JAMMU & KASHMIR	0	0	0	0
8	KARNATAKA	0	0	0	0
9	KERALA	0	0	0	0
10	MADHYA PRADESH & CHATTISGARH	2244500	1350000	0	0
11	MAHARASHTRA		0	0	0
12	ORISSA	0	0	0	0
13	PUNJAB	0	0	0	0
14	RAJASTHAN	3500875	2544222	0	0
15	TAMIL NADU	886400	0	0	0
16	UTTAR PRADESH & UTTARAKHAND	56150	0	0	0
17	WEST BENGAL	392728	0	0	0

4. GRANT-IN-AID UNDER NATURAL CALAMITY SCHEME RELEASED TO AWOS

		Financial year during last four years (In Rs.)			
SL NO	STATE	2014-15	2015-2016	2016-2017	2017-2018
1	ANDHRA PRADESH	0	500000	0	0
2	MADHYA PRADESH & CHATTISGARH	100000	0	0	0
3	MAHARASHTRA	0	100000	0	0
4	UTTAR PRADESH & UTTARAKHAND	100000	0	0	0

5. GRANT RELEASED TO AWOs

SL No.	STATE	Financial year during last four years (In Rs.)			
		2014-15	2015-2016	2016-2017	2017-2018
1	ANDHRA PRADESH	252000	255600	43200	0
2	ASSAM	36000	0	14400	0
3	BIHAR	162000	64800	0	0
4	CHATTISGARH	0	0	10000	0
5	DELHI	180000	180000	84000	0
6	GUJARAT	7181000	4819200	3574160	0
7	GOA	132000	38400	0	0
8	HIMACHAL PRADESH	48000	0	0	0
9	HARYANA	13896000	9666400	5582000	0
10	KARNATAKA	586000	118000	72000	0
11	KERALA	36000	14400	14400	0
12	MADHYA PRADESH	8080000	6020275	2073000	0
13	MAHARASHTRA	2248000	1213200	963425	0
14	ORISSA	156000	38800	0	0
15	PUNJAB	2106000	714000	158400	0
16	RAJASTHAN	9764000	22279725	8223200	0
17	TAMIL NADU	530000	211200	120400	0
18	TELANGANA	0	0	20000	0
19	UTTAR PRADESH	4367200	8803175	3038680	0
20	UTTARAKHAND	0	0	73200	0
21	WEST BENGAL	386400	71200	26400	0